

addition to the steps already undertaken for greater monetary restraint and credit control, all Central Ministries have been advised to exercise utmost economy in non-Plan and Plan expenditure. They have been requested to review their budgetary allocations. The primary object to be kept in view is what the schemes and projects which are essential and are in an advanced stage of completion should be given priority while those which will require relatively longer period to mature may be slowed down; this rephrasing being intended to secure the maximum benefits in the short term from the funds that are available.

It will not be possible to identify the projects at this stage as finally this will have to be done by the Administrative Ministries, keeping in mind the guidelines indicated above as also the relative plan and project priorities.

**THEFT OF ARTICLES FROM CUSTOMS
GODOWNS AT KOZHIKODE**

*199. SHRI P. K. KUNJACHEN:
SHRI K. P. SUBRAMANIA
MENON:

Will the Minister of FINANCE be pleased to state :

(a) the number¹ of thefts reported in the Customs godowns at Kozhikode in 1970; and

(b) the steps taken to bring the culprits to book.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) There was only one instance of theft in the Customs godown at Kozhikode in the year 1970 when seized goods worth Rs. 13,289 were stolen.

(b) The Police after investigations reported that the case was undetectable. However, disciplinary proceedings against the Inspector of Central Excise who was in immediate charge of the godown have been instituted.

LEAKAGE OF BANK RATE RISE

*200. SHRI M. S. ABDUL
KHADER: SHRI SITARAM
KESRI ; SHRI K. L. N. PRASAD
:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact the Reserve Bank's decision to raise the bank rate to 7 per cent leaked out to the Stock Exchange a few hours before the official announcement which crashed the share market of Bombay ;

(b) if so, whether Government have enquired into the matter; and

(c) the steps taken by Government to punish those responsible for the leakage ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a)

No. Sir.

(b) and (c) Does not arise.

**REPORT OF THE TASK FORCE ON AIRPORT
SECURITY**

*201. SHRI G. R. PATIL:
SHRI SITARAM KESRI : SHRI
M. S. ABDUL KHADER:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Task Force on airport security has submitted its report to Government;

(b) if so, what are its main recommendations ; and

(c) the decision taken by Government thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) and (c) The main recommendations are given in the statement laid on the Table of the House. Government have accepted them for implementation by the concerned authorities.